Annexure-1

Name of the corporate debtor: SAPPHIRE SPINNERS INDIA PRIVATE LIMITED; Date of commencement of liquidation: 19.12.2019; List of stakeholders as on: 18.03.2021

List of secured financial creditors

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SI. N	Name of Creditor	Identification No	Details of clair		Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquis hed? (Yes/No)	Details of Security Interest	Amount covered by guarantee	amount of	Amount of contingent	dues,that	Amount of claim	Amount of claim under verification	Remarks, if any
	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	U65999MH2002PLC134884	15-03-2018	20513314	20513314	Secured Financial Creditor	20513314	YES	EM of all that piece and parcel of 81 cents comprised in old S.No.41/4,69 Cents comprised in Old S.No.45/4,1 cent comprised in S.NO.45/5,12 Cents comprised in Old S.No.46/4, 25 cents in S.F.No. 49/1, 34 Cents comprised in old S.No.50/1, and one acre and 4 cents comprised in old S.No.50/2, total admeasuring an extent of 4 acres 29 cents of punjai lands, present extent 1.81.0 hectres or 4 acres 47 cents (Four Acres forty seven cents) in R.S.No.26/1 as per patta No.34, situated in previously known as Esanamadam village, Tirunelvli Taluk and presently known as Vagaikulam Village, Tirunelveli Taluk and Tirunelveli Dist within the limit of Pettai Sub Registrar's Office at Tirunelveli and the Building bearing door No.100, Annanagar bounded on North by Land belonging to A.Shanmugasundaram, South by Land belonging to Sudalaimuthukonar, East by Canal and west by Thirupanikarisalkulam road.	NA	41%	0			0	Out of total admitted claim of Rs.20513314, Rs.15876947 has been paid and the balance Rs.4636366/- due. The final distribution can be made after determination of calims by EPFO AND ESIC by Hon'ble NCLT CHENNAI BENCH in MA/99/2019.

For Respagam Spinners Private Limited (In Liquidation)

Liquipator